

F.No. 01/60/162/571/AM12/EFGC(PRC)/3050-3051
Government of India
Ministry of Commerce & Industry
Office of the Directorate General of Foreign Trade
(EFGC/ PRC Div)

Dated 7th March, 2012

CORRIGENDUM

Subject:- Correction/amendment in PRC Meeting No. 32/AM12 held on 16.12.2011.

The undersigned is directed to refer to Minutes of the PRC Meeting No. 32/AM12 held on 16.12.2012, under the Chairmanship of Dr. A.K. Pujari, Director General of Foreign Trade and to intimate that while recording the minutes for Case at S.No. 20 M/s. Dalas Biotech Ltd. New Delhi, a sentence i.e. **No EOP extension beyond 30.1.2003 may be given in either of the authorizations for the purpose of clubbing** was inadvertently mentioned. Accordingly above sentence may be deleted. Other terms and condition will remain unchanged.

This issues with the approval of the competent authority.

(Sonika Khattar)
Foreign Trade Development Officer
For Director General of Foreign Trade

To

1. The Jt. DGFT, Delhi,
2. M/s. Dalas Biotech Ltd. New Delhi